

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

7.

C.P./38(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Prima Bay Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Hemant Sethi a/w Ms. Devanshi Sethi i/b Hemant Sethi & Co., Ld.
Counsel for the Petitioner Company present.

2. List this matter before regular bench on **25.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)